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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 274/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: M/s. De Beers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 100 to 103 of the Companies Act 1956 and 52 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Meeta Kachli	Advocate for Petitioner Company	

ORDER

TCSP No. 274/230-232/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present.

On the mentioning made by the Petitioner's side for postponing this matter to 30th November 2017, and for there being no objection from the Respondent's side, list this matter on **30.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)